

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1505
ANSWERED ON 28/07/2026**

PENDING FUNDS UNDER MGNREGS

1505. Smt. Mala Roy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any fund has been released to the Government of West Bengal which was pending for the last three years on account of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c): The release of funds to the State of West Bengal under Mahatma Gandhi NREGS was stopped with effect from 09.03.2022 by invoking the provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, owing to continued non-compliance with the directives of the Central Government by the State. Hence, no fund was released to State during the last three financial years.

However, as per the request made and clarifications subsequently provided by the State Government, implementation of Scheme has been resumed in the State w.e.f. 01.06.2026, and accordingly, Labour Budget for the month of June 2026 was approved and Mother Sanction for an amount of Rs. 346.58 Crore was also issued.

Further, on implementation of Viksit Bharat- Guarantee for Rozgar and Aajeevika Mission (Gramin): VB-G RAM G in the State from 01.07.2026, Interim Allocation of Rs. 8508 Crore has been made for FY 2026-27 (01.07.2026 to 31.03.2027) and Mother Sanction for an amount of Rs. 1264.49 Crore has already been issued.
